

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 43

IA/632(AHM)2021 in CP(IB) 379 of 2019

Order under Section 33 IBC,2016

IN THE MATTER OF:

Premraj Ramratan Laddha RP of Octopus Papers Ltd
V/s
Vishal Bharatkumar Khara & Ors

.....Applicant

.....Respondent

Order delivered on ..22/11/2021

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

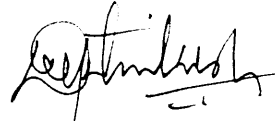
For the Applicant : Ld. Adv. Ms. Hirva Dave
For the IRP/RP :
For the Respondent : Ld. Adv. Mr. Harmish K Shah

ORDER

The matter is listed for clarification by the Regular Bench so list it before the Regular Bench on 29.11.2021.



(AJAI DAS MEHROTRA)
MEMBER (TECHNICAL)



(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)

Rajeev